

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH  
ALLAHABAD

DATED: THIS THE 15TH DAY OF APRIL 1997

Coram : Hon'ble Mr. S. Das Gupta AM  
Hon'ble Mr. T. L. Verma JM

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ORIGINAL APPLICATION NO.733/96

1. Divisional Railway Manager,  
Northern Railway, Allahabad.
2. Divisional personnel Officer,  
Northern Railway, Allahabad. - - - - - Applicants  
C/A Sri A.K.Gaur.

VERSUS

1. Presiding Officer, Central Govt.  
Industrial Tribunal cum Labour Court  
Pandunar, Deoki palace Road,  
Kanpur. - - - - - Respondents

C/R Sri K. S. Saxena.

ORDER (ORAL)

By Hon'ble Mr. S. Das Gupta AM

This application arises out of an order dated 28.9.1995 passed by the Labour court. It has since been held by the Hon'ble Supreme court that matters arising out of the order passed by the Labour court are not cognizable by this Tribunal.

This application, therefore, is not maintainable before this Tribunal and the same is disposed of accordingly. Nothing in this order, however, shall preclude the applicants from seeking remedial measures for redressal of grievance before the appropriate legal forum, if so advised.

*S. Das Gupta*  
MEMBER (J)

*T. L. Verma*  
MEMBER (A)

SOI